

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The Mysore Paper Mills Ltd., Bhadravati, are implementing an expansion project to increase the installed capacity of the mill from 24,000 tonnes per annum to 37,000 tonnes per annum of writing & printing paper, and 75,000 tonnes per annum of newsprint. The project is estimated to cost Rs. 145 crores and is expected to be commissioned during the latter half of 1981.

(c) The increased production of writing and printing paper will be 13,000 tonnes and newsprint 75,000 tonnes per annum.

(d) to (f). So far as newsprint is concerned, the country is importing approximately 3 lakh tonnes, and with the commissioning of the Mysore Paper Mills Project, and the Kerala Newsprint Project, the gap will be reduced. However, these projects would not be producing to full capacity in the first two to three years and it would still be necessary to continue imports to the extent of 2.5 to 2 lakh tonnes per annum.

As regards writing & printing paper the additional production from Mysore Paper Mills would not contribute substantially to the overall availability. The quantum of imports would have to be determined from time to time, depending on the domestic production level and as adequate capacity has been established, imports may have to be resorted to only on a limited scale.

Ford and General Motors Collaboration with Hindustan Motors

3149. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) whether the American Multi-National Automobile Companies, namely, Ford and General Motors

have financial and technical collaboration with Birla's Hindustan Motors; and

(b) if so, the details of the terms of such collaboration Agreements?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) This Ministry is not aware of M/s. Hindustan Motors Ltd. having any collaboration with M/s. Ford of U.S.A. However, they have been allowed to enter into collaboration with M/s. General Motors of U.S.A. for the manufacture of earthmoving equipment, power shift transmission and torque converters and diesel engines.

(b) Normally, these collaboration agreements are bilateral agreements between the respective companies. It would not be in the commercial interests to disclose the details of such agreements.

Identification of Foreigners in Assam

3150. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to go ahead with identification of foreigners in Assam on the basis of 1971 census while the talks with Assam agitation leaders had entered into a stale-mate; and

(b) if so, what progress has so far been made in this regard indicating the number of persons identified and deported?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Government announced on 17th October, 1980 that the work of detection of foreigners who came to Assam after March, 1971 would be taken up vigorously and on a priority basis.

(b) According to the Government of Assam, during 1980, 2154 foreigners were detected and 2039 were sent back to their country of origin.